

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).9121-9122/2014

CHHANNU LAL(DECEASED) THR LRS

Appellant(s)

VERSUS

LAXMI NARAIN(DECEASED) THR LRS & ORS.

Respondent(s)

(FOR I/A FOR SUBSTITUTION OF LEGAL HEIRS, SUBSTITUTED SERVICE] ON IA 55636/2016 and I A FOR C/Delay AND Exemption from filing Death certificate] ON IA 13108/2017)

Date : 30-08-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Appellant(s) Mr. Lakshmi Raman Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing application for substitution is condoned.

Application for bringing on record the legal representatives
of deceased respondent no.2 is allowed.

Cause title be amended accordingly.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
BRANCH OFFICER